GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO:4246
ANSWERED ON:07.08.2014
DIGITIZATION OF LAND TITLES
Sinha Shri Jayant

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government proposes to digitize land titles;

(b) if so, the details thereof;

(c) the procedure proposed to be followed to determine actual land owners;

(d) whether the Government proposes to make said information available to general public; and

(e) if so, the manner in which it is likely to be done?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (e) : No Sir. There is no proposal to digitize Land Titles. However, Computerization of Record of Rights (RoRs) is one of the component of the National Land Records Modernization Programme (NLRMP) administered by the Department of Land Resources. As per the information provided by National Informatics Centre (NIC), 20 States/UTs have computerized RoRs and Computerization of RoRs is under progress in 9 States/UTs. 18 States/UTs have placed RoRs data on the website.